

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 2137
(To be answered on the 3rd August 2015)**

COMPREHENSIVE POLICY FOR AVIATION SECTOR

2137. SHRI CH. MALLA REDDY

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the International Air Transport Association (IATA) has called for the development of a comprehensive policy for aviation aligned with the Indian Government's stated intention to make it easier to do business in India with the objective to allow India to derive maximum social and economic benefits;
- (b) if so, the details thereof;
- (c) whether the Director General, IATA has made several suggestions to make Indian Civil Aviation more competitive;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government in this regard?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Dr Mahesh Sharma)

(a) to (d): Besides inputs on draft Civil Aviation Policy, IATA has offered certain suggestions on Civil Aviation Sector in India. The suggestions relate to building infrastructure, controlling costs, reducing the tax/regulatory burden on Indian aviation, economic regulations and privatization of airports etc.

(e) The suggestions received from various stakeholders from time to time are acted upon based on resources available and merits.
